

**IN THE INCOME TAX APPELLATE TRIBUNAL DELHI
(DELHI BENCH 'G' NEW DELHI)**

**BEFORE SHRI M. BALAGANESH, ACCOUNTANT MEMBER
AND
SH. YOGESH KUMAR U.S., JUDICIAL MEMBER
ITA No. 475/Del/2023 (A.Y. 2016-17)**

Surya Kiran Finance Corporation 43/1, Rajpur Road, Civil Lines, Delhi-110054 PAN: ABGFS7841A	Vs.	DCIT Central Circle-29 3rd Floor, ARA Centre, E-2, Jhandewalan Extension, New Delhi
Appellant		Respondent

Assessee by	Advocate TM Shivkumar
Revenue by	Sh. Sahil Kumar Bansal, Sr. DR

Date of Hearing	01/05/2025
Date of Pronouncement	01/05/2025

ORDER

PER YOGESH KUMAR, U.S. JM:

This appeal is filed by the Assessee against the order of the Commissioner of Income Tax (Appeals)-30, New Delhi ('Ld. CIT(A)' for short) dated 19/12/2022 for the Assessment Year 2016-17.

2. The Ld. Counsel for the Assessee submitted that, the Assessee intend to withdraw the present appeal as the Assessee has availed benefits of 'Vivad se Vishwas Scheme, 2024' ('VSVS').
3. The ld. DR submitted no objection to withdraw the Appeal.

4. Recoding the submission made by the Assessee, we dismiss the Appeal of the Assessee with a liberty to get the Appeal restored in case of application under 'VSVS'-2024 fails for any reason.

5. In the result, appeal is filed by the Assessee is dismissed as withdrawn.

Order pronounced in the open court on 01st May, 2025

Sd/-

**(M. BALAGANESH)
ACCOUNTANT MEMBER**

Date:- 01.05.2025

R.N, Sr.P.S*

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

Sd/-

**(YOGESH KUMAR U.S.)
JUDICIAL MEMBER**

ASSISTANT REGISTRAR
ITAT, NEW DELHI

Sr. No.	Particulars	Date
1	Date of dictation of Tribunal Order	01.05.2025
2	Date on which the typed draft Tribunal Order is placed before the Dictation Member	01.05.2025
3	Date on which the typed draft Tribunal Order is placed before the other Member	
4	Date on which the approved draft Tribunal Order comes to the Sr. P.S. /P.S.	
5	Date on which the fair Tribunal Order is placed before the Dictating Member for pronouncement	
6	Date on which the signed order comes back to the Sr. P.S. /P.S	
7	Date on which the final Tribunal Order is uploaded by the Sr. P.S. /P.S. on official website	
8	Date on which the file goes to the Bench Clerk along with Tribunal Order	
9	Date of killing off the disposed of files on the judiSIS portal of ITAT by the Bench Clerks	
10	Date on which the file goes to the Supervisor (Judicial)	
11	Date on which the file goes for Xerox	
12	Date on which the file goes for endorsement	
13	Date on which the file goes to the superintendent for checking	
14	The date on which the file goes to the Assistant Registrar for signature on the tribunal order	
15	Date on which the file goes to dispatch section	
16	Date of Dispatch of the Order	